

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL No. 127 of 2015**

**Dated : 12<sup>th</sup> January, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member

**In the matter of:-**

Power Grid Corpn. of India Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Rishabh Donnelfor R.2  
Mr. Tabrez Malawat  
Mr. Matrugupta Mishra for R.10

**ORDER**

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 27.01.2016 after serving copy on the other side.

List the matter on **16.02.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)  
Technical Member  
ts/kt

(Justice Ranjana P. Desai)  
Chairperson